

RESUME OF WORK DONE BY LOK SABHA

(TENTH LOK SABHA—SECOND SESSION)

(20th November to 20th December, 1991)



LOK SABHA SECRETARIAT
NEW DELHI

January, 1992/Pausa, 1913 (Saka)

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PREFACE

This publication contains a brief resume of work done by Tenth Lok Sabha during the 2nd Session *i.e.* from 20 November to 20 December, 1991.

NEW DELHI;
January, 1992

C. K. JAIN,
Secretary-General.

Pausa, 1913 (Saka)

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1. DURATION OF SESSION

Date of commencement	20 November, 1991
Date of adjournment <i>sine die</i>	20 December, 1991
Date of Prorogation	23 December, 1991
Total number of days of Session	31 days
Number of actual sittings.....	22 days
Number of hours of sittings	141 Hrs. 40 Mts.

2. ADJOURNMENT MOTION

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken		Remarks
					H.	M.	
Failure of the Government to solve the economic problems of the country which has compelled the working class to go on strike against the anti-people and anti-working class economic and industrial policy of the Government.	—	29.11.1991	—	—	0	08	Speaker gave his consent to the moving of adjournment motion and called Shri Birsing Mahato and twelve other members one by one in the order of priority secured by them in the ballot to ask for leave of the House. As none of those members was present in the House, adjournment motion was not taken up.

3. BILLS

(i) Government Bills

S. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Sick Industrial Companies (Special Provisions) Amendment Bill, 1991	20.11.1991	—	2.12.1991 3.12.1991 4.12.1991 (Consideration and passing)	1 15 5 34	14	—	Passed
2.	The Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1991	3.9.1991 (Earlier Session)	—	20.11.1991 26.11.1991 27.11.1991 28.11.1991 (Consideration and passing)	7 02	16	2	Passed as amended

1	2	3	4	5	6	7	8	9	
3.	The Tea Companies (Acquisition and Transfer of Sick Tea Units) Amendment Bill, 1991	22.11.1991	—	28.11.1991 29.11.1991 (Consideration and passing)	3	14	4	—	Passed
4.	The Banking Regulation (Amendment) Bill, 1991	22.11.1991	—	2.12.1991	2	55	14	—	Passed
5.	The Indian Succession (Amendment) Bill, 1991, as passed by <i>Rajya Sabha</i>	—	26.11.1991	4.12.1991 5.12.1991 (Consideration and passing)	1	08	5	—	Passed
6.	The Punjab Appropriation (No. 2) Bill, 1991	26.11.1991	—	26.11.1991 (consideration and passing)	0	05	—	—	Passed
7.	The Family Courts (Amendment) Bill, 1991, as passed by <i>Rajya Sabha</i>	—	27.11.1991	6.12.1991 20.12.1991 (Consideration and passing)	1	25	6	—	Passed
8.	The Indian Ports (Amendment) Bill, 1991, as passed by <i>Rajya Sabha</i>	—	5.12.1991	—	—	—	8	—	Pending

9.	The Delhi High Court (Amendment) Bill, 1991, as passed by <i>Rajya Sabha</i>	—	5.12.1991	20.12.1991 (Consideration and passing)	0	15	8	—	Passed
10.	The Customs (Amendment) Bill, 1991	16.12.1991	—	17.12.1991 (Consideration and passing)	1	19	3	—	Passed
**11.	The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1991	16.12.1991	—	17.12.1991 18.12.1991 20.12.1991 (Consideration and passing)	3	26	4	—	Passed
**12.	The Constitution (Seventy fourth Amendment) Bill, 1991 (<i>insertion of new articles 239AA and 239AB</i>)	16.12.1991	—	20.12.1991 (Consideration and passing)	0	40	36	6	Passed as amended
***13.	The Government of National Capital Territory Bill, 1991	16.12.1991	—	20.12.1991 (Consideration and passing)	3	21	34	8	Passed as amended

*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1991 (No. 8 of 1991)

**The Short title of the Bill was changed to "The Constitution (Sixty-ninth Amendment) Bill, 1991" through an amendment to Clause 1.

***The Short title of the Bill was changed to "The Government of National Capital Territory of Delhi Bill, 1991 through an amendment to Clause 1.

1	2	3	4	5	6	7	8	9
14.	The Appropriation (No. 5) Bill, 1991	16.12.1991	—	16.12.1991 (Consideration and passing)	0 02	—	—	Passed
15.	The Betwa River Board (Amendment) Bill, 1991	20.12.1991	—	—	—	1	—	Pending
16.	The Constitution (Seventy-fifth Amendment) Bill, 1991 (Amendment of article 332)	20.12.1991	—	—	—	1	—	Pending
17.	The Supreme Court Judges (Conditions of Service) Amendment Bill, 1991	20.12.1991	—	—	—	1	—	Pending
18.	The Constitution (Seventy-second Amendment) Bill, 1991 (insertion of new Part IX and addition of Eleventh Schedule)	16.9.1991 (Earlier Session)	—	20.12.1991 (Motion for reference of the Bill to a Joint Committee)	0 01	10	—	Motion for reference of the Bill to a Joint Committee with instructions to report by the last day of the First week of the Budget Session, 1992 adopted.

19. The Constitution (Seventy-third Amendment) Bill, 1991 (<i>Insertion of new Part XIA and addition of Twelfth Schedule</i>)	16.9.1991 (Earlier Session)	—	20.12.1991	0	01	4	—	Motion for reference of the Bill to a Joint Committee with instructions to report by the last day of the First week of the Budget Session, 1992 adopted.
			(Motion for reference of the Bill to a Joint Committee)					

SUMMARY

1.	Bills introduced	12
2.	Bills opposed at introduction stage	1
3.	Bills passed by Rajya Sabha and laid on the Table	4
4.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
5.	Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6.	Bills passed	13
7.	Bills negatived	Nil
8.	Bills withdrawn	Nil
9.	Bills part-discussed	Nil
10.	Motions for adjournment of debates on Bills adopted	Nil
11.	Bills referred to Select Committee	Nil
12.	Bills referred to Joint Committee	2
13.	Bills originating in and referred to a Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
14.	Bills pending at the end of the second Session of Tenth Lok Sabha vide para No. 642 of Lok Sabha Bulletin-Part II dated 31.12.1991	8

(ii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1.	The Constitution (Amendment) Bill, 1991 (<i>Substitution of new article for article 37</i>) by Shri Bhogendra Jha.	22.11.1991	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of articles 343 and 348</i>) by Shri Bhogendra Jha.	22.11.1991	—	—	—	—	—	Pending
3.	The Indian Medicine Central Council (Amendment) Bill, 1991 (<i>Amendment of section 2, etc.</i>) by Shri Ram Naik.	22.11.1991	—	—	—	—	—	Pending
4.	The Marginal Farmers and Agricultural Workers Family Security Bill, 1991 by Kum. Uma Bharati.	22.11.1991	—	—	—	—	—	Pending
5.	The Agricultural Produce Prices Fixation Authority Bill, 1991 by Shri Bhagwan Shankar Rawat.	22.11.1991	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
6.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 31</i>) by Shri Sharad Dighe.	22.11.1991	—	—	—	—	—	Pending
7.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991 (<i>Amendment of the Schedule</i>) by Shri Sharad Dighe.	22.11.1991	—	—	—	—	—	Pending
8.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1991 (<i>Amendment of the Schedule</i>) by Prof. K.V. Thomas.	22.11.1991	—	—	—	—	—	Pending
9.	The High Court at Guwahati (Establishment of a permanent Bench at Imphal) Bill, 1991 by Shri Y. Yaima Singh.	22.11.1991	—	—	—	—	—	Pending
10.	The Extradition (Amendment) Bill, 1991 (<i>Amendment of section 2</i>) by Shri P.C. Thomas.	22.11.1991	—	—	—	—	—	Pending
11.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1991 by Shri P.C. Thomas.	22.11.1991	—	—	—	—	—	Pending
12.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 18A</i>) by Shri Bhagwan Shankar Rawat.	22.11.1991	—	—	—	—	—	Pending

13.	The Destitute Women Welfare Bill, 1991 by Shri Bhagwan Shankar Rawat.	22.11.1991	—	—	—	—	—	—	Pending
14.	The High Court at Allahabad (Establishment of a permanent Bench at Agra) Bill, 1991 by Shri Bhagwan Shankar Rawat.	22.11.1991	—	—	—	—	—	—	Pending
15.	The High Court of Orissa (Establishment of a permanent Bench at Bolangir) Bill, 1991 by Shri Sarat Chandra Pattanayak.	22.11.1991	—	—	—	—	—	—	Pending
16.	The Constitution (Amendment) Bill, 1991 (<i>Substitution of new article for article 371</i>) by Shri Sarat Chandra Pattanayak.	22.11.1991	—	—	—	—	—	—	Pending
17.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of Eighth Schedule</i>) by Dr. K.D. Jeswani.	22.11.1991	—	—	—	—	—	—	Pending
18.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 1991 (<i>Amendment of the Schedule</i>) by Shri P.C. Thomas.	22.11.1991	—	—	—	—	—	—	Pending
19.	The Code of Criminal Procedure (Amendment) Bill, 1991 (<i>Amendment of section 125</i>) by Shri Syed Shahabuddin.	22.11.1991	—	—	—	—	—	—	Pending
20.	The Indigent Persons Welfare Bill, 1991 by Shri Syed Shahabuddin.	22.11.1991	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
21.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 81</i>) by Shri Syed Shahabuddin.	22.11.1991	—	—	H. —	M. —	—	Pending
22.	The Agricultural Workers (Minimum Wages and Welfare) Bill, 1991 by Shri Satyagopal Misra.	22.11.1991	—	—	0 Minutes taken on introduction of Bills at S. Nos. 1 to 22.	13 Minutes taken on introduction of Bills at S. Nos. 1 to 22.	—	Pending
23.	The Employment Guarantee Bill, 1991 by Shri Bhogendra Jha.	19.7.1991	—	13.9.1991 (First Session) 22.11.1991 6.12.1991 20.12.1991	6 (excluding 5 minutes taken during first session)	58 (Further consideration)	NIL NIL	Bill withdrawn by leave of the House.
24.	The Public Interest Litigation Bill, 1991 by Dr. P. Vallal Peruman.	6.12.1991	—	—	—	—	—	Pending
25.	The Scheduled Castes and Scheduled Tribes (Recognition of Welfare Associations) Bill, 1991 by Dr. P. Vallal Peruman.	6.12.1991	—	—	—	—	—	Pending
26.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 16A</i>) by Shri Sudhir Giri.	6.12.1991	—	—	—	—	—	Pending

27.	The Employment Bill, 1991 by Shri Anadi Charan Das.	6.12.1991	—	—	—	—	—	—	Pending
28.	The Ceiling on Wages Bill, 1991 by Shri S.B. Sidal.	6.12.1991	—	—	—	—	—	—	Pending
29.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 244, etc.</i>) by Shri Piyus Tiraky.	6.12.1991	—	—	—	—	—	—	Pending
30.	The Constitution (Amendment) Bill, 1991 (<i>Omission of article 44, etc.</i>) by Shri Moreswar Save, M.P.	6.12.1991	—	—	—	—	—	—	Pending
31.	The Places of Worship (Special Provisions) Repeal Bill, 1991 by Shri Moreswar Save.	6.12.1991	—	—	—	—	—	—	Pending
32.	The Citizens (Issue of Multi-Purpose Card) Bill, 1991 by Shri Moreswar Save.	6.12.1991	—	—	—	—	—	—	Pending
33.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 29A, etc.</i>) by Shri Mohan Singh.	6.12.1991	—	—	—	—	—	—	Pending
34.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new article 51B</i>) by Shri Mohan Singh.	6.12.1991	—	—	—	—	—	—	Pending
35.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of Tenth Schedule</i>) by Shri Mohan Singh.	6.12.1991	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H.	M.		
36.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of articles 200 and 201</i>) by Shri Chitta Basu.	6.12.1991	—	—	—	—	—	Pending
37.	The Agricultural Workers Bill, 1991 by Shri Chitta Basu.	6.12.1991	—	—	—	—	—	Pending
38.	The Constitution (Amendment) Bill, 1991 (<i>Insertion of new articles 281A and 281B</i>) by Shri Chitta Basu.	6.12.1991	—	—	0	07 minutes taken on introduction of Bills at S. Nos. 24 to 38.	—	Pending
39.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 26</i>) by Shri George Fernandes.	19.7.1991	—	—	0	01	—	Bill withdrawn by leave of the House.
40.	The Criminal Laws (Amendment) Bill, 1991 by Shri George Fernandes.	20.12.1991	—	—	—	—	—	Pending
41.	The Widows' Welfare Bill, 1991 by Shrimati Basava Rajeswari.	20.12.1991	—	—	—	—	—	Pending
42.	Providing of Free Medical and Technical Education Bill, 1991 by Shrimati Basava Rajeswari.	20.12.1991	—	—	—	—	—	Pending

43.	The Representation of the People (Amendment) Bill, 1991 (<i>Amendment of section 29A, etc.</i>) by Shri Sharavan Kumar Patel.	20.12.1991	—	—	—	—	Pending
44.	The Payment of Gratuity (Amendment) Bill, 1991 (<i>Amendment of sections 2 and 4</i>) by Shri Ram Naik.	30.12.1991	—	—	—	—	Pending
45.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 30</i>) by Shri Chokka Rao Juvvadi.	20.12.1991	—	—	—	—	Pending
46.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 107, etc.</i>) by Dr. Laxminarain Pandey.	20.12.1991	—	—	0	05 minutes taken on introduction of Bills at S. Nos. 40 to 46.	Pending
47.	The Constitution (Amendment) Bill, 1991 (<i>Amendment of article 356</i>) by Shri Sudhir Giri.	30.8.1991	—	20.12.1991 (consideration)	0	08	Discussion on the motion for consideration not concluded. Pending

SUMMARY

1.	Bills pending at the end of the last session	74
2.	Bills introduced	44
3.	Bills withdrawn	2
4.	Bills negatived	NIL
5.	Bills removed from the Register of Pending Bills	NIL
6.	Bills part-discussed	1
7.	Bills pending at the end of the session <i>vide</i> para No. 643 of Bulletin-Part II, dated 31.12.1991	116

Sl. No.	Subject	Name of Member who called attention	Name of Minister/Date when taken up	Time taken
1.	Situation arising out of the strike by the service doctors all over the country and the steps taken by the Government in that regard	Shri Rajnath Sonker Shastri	Shri M.L. Fotedar 25.11.1991	H. M. 0 40
2.	Reported scandal involving crores of rupees in supply of food, unfit for human consumption, to infants through Anganwadis in the Capital and the steps taken by the Government in that regard	Shri George Fernandes	Kumari Mamata Banerjee 4.12.1991	0 30

5. DIVISIONS

of Divisions held

5

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
		(i) <i>General Budget</i>	H M
Supplementary Demands for Grants in respect of Budget (General) for 1991-92	13.12.1991	16.12.1991	2 46
		(ii) <i>Punjab Budget</i>	
Budget (Punjab) for 1991-92	26.8.1991 (1st Session)	22.11.1991 25.11.1991 26.11.1991	6 55
		Discussion and voting on Demands for Grants	

7. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period of which leave granted	Date when leave granted
1	2	3	4
1.	Shri B. Akbar Pasha	9 July to 14 August, 1991	
2.	Dr. Krupasindhu Bhoi	13 to 30 August, 1991	
3.	Shri Govindrao Nikam	20 November to 20 December, 1991	
4.	Shri Chhotey Lal	3 to 18 December, 1991	20.12.1991
5.	Srimati Dipika	27 November to 20 December, 1991	
6.	Shri Nani Bhattacharya	20 November to 20 December, 1991	
7.	Shri Bhagey Gobardhan	20 November to 20 December, 1991	

8. MOTION

(i) Motion under Rule 191

Brief Subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
*Revocation of Proclamation issued by the President on the 11th October, 1991, under article 356 of the Constitution in relation to the State of Meghalaya.	191	Shri Lal Krishna Advani	9.12.91 10.12.91	H 4 M 03	Home Affairs	Withdrawn

*Discussed alongwith statutory resolution seeking approval of the Proclamation issued by the President on the 11th October, 1991 under article 356 of the Constitution in relation to the State of Meghalaya.

MOTION UNDER RULE 191
SUMMARY

1.	No. of notices received	212
2.	No. of motions admitted	112
3.	No. of motions discussed.....	1
4.	No. of motions remained part-discussed	NIL
5.	Total time taken	4 hours and 3 minutes

(ii) Motion Under Rule 388 for Suspension of Rules

Subject	Member who moved	Date on which motion discussed	Time taken	Remarks
Suspension of the proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for taking into consideration and passing of the Government of National Capital Territory Bill*, 1991 inasmuch as it was dependent upon the Constitution (Seventy-fourth Amendment) Bill, 1991.	Shri S.B. Chavan	20.12.91	H M 0 01	Adopted

*The title of the Bill was changed to The Government of National Capital Territory of Delhi Bill, 1991 when passed by Lok Sabha.

9. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency and State	Oath or Affirmation	Language in which Oath/Affirmation made	Date of taking Oath/Affirmation
1	2	3	4	5	6
1.	Shri P. V. Narsimha Rao	Nandyal-Andhra Pradesh	Oath	Hindi	
2.	Shri Sharadchandra Govindrao Pawar	Baramati-Maharashtra	Affirmation	Hindi	
3.	Captain Satish Kumar Sharma	Amethi-Uttar Pradesh	Oath	Hindi	
4.	Shri Birsingh Mahato	Purulia-West Bengal	Affirmation	Bengali	
5.	Shri Shivraj Singh Chauhan	Vidisha-Madhya Pradesh	Oath	Hindi	20.11.1991
6.	Shrimati Suryakanta Patil	Nanded-Maharashtra	"	Hindi	
7.	Shri K.P. Singh Deo	Dhenkanal-Orissa	"	Oriya	
8.	Shri Chhatrapal	Bulandshahar-Uttar Pradesh	"	Hindi	
9.	Shri Harilal Nanji Patel	Kutch-Gujarat	"	English	
10.	Shri Kanchi Ram	Etawah-Uttar Pradesh	Affirmation	English	
11.	Shri Y.S. Rajasekhhar Reddy	Cuddapah-Andhra Pradesh	Oath	English	25.11.1991
12.	Shri B.M. Mujahid	Dharwad-South (Karnataka)	"	English	26.11.1991
13.	Shri Nitish Kumar	Barh-Bihar	Affirmation	Hindi	26.11.1991
14.	Shri Rajesh Kumar	Gaya(SC)-Bihar	"	Hindi	
15.	Shri Sharad Yadav	Madhepura-Bihar	"	Hindi	27.11.1991

10. OBITUARY REFERENCES

Sl. No.	Name of particulars of Membership	Date of death	Date on which reference made	Time taken H. M	
1	2	3	4	5	
1.	Shri Ramnath Goenka, (Member, Constituent Assembly, Provisional Parliament and Fifth Lok Sabha).	5.10.91	20.11.91	} 0 11	
2.	Shri Kinder Lal, (Member, Third to Fifth and Eighth Lok Sabha).	5.10.91	20.11.91		
3.	Shri K. Ananda Nambiar, (Member, First, Third and Fourth Lok Sabha).	11.10.91	20.11.91		
4.	Shri K. Lakkappa, (Member, Fourth to Seventh Lok Sabha).	8.11.91	20.11.91		
5.	Shri Parmai Lal, (Member, Sixth and Ninth Lok Sabha).	12.11.91	25.11.91	0	01
6.	Shri T.V. Chandrashekarappa, (Member, Fifth, Seventh to Ninth Lok Sabha).	18.11.91	26.11.91	0	02
7.	Shri T.S. Avinashilingam Chettiar, (Member, Central Legislative As- sembly and First Lok Sabha).	21.11.91	29.11.91	0	02
8.	*Shri Binode Bihari Mahato, (Sitting Member).	18.12.91	19.12.91	0	20
9.	Shri Ramsingh Bhai Varma, (Member, Second and Fifth Lok Sabha).	29.10.91	20.12.91	} 0 02	
10.	Shri H.C. Linga Reddy, (Member, Third Lok Sabha).	26.11.91	20.11.91		
11.	Shri K. Kunjambu, (Member, Sixth to Eighth Lok Sabha).	14.12.91	20.12.91		

*House was adjourned for the day, without transacting any business.

11. PAPERS LAID ON THE TABLE

(a) By Government	948
(b) By Private Members	NIL

12. PETITIONS

Presented by Members

Four

13. PRIVILEGE MATTER

Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the Chair/House
1	2	3	4	5
Question of privilege regarding alleged arrest of Kumari Frida Topno, MP, by Orissa Police at Rourkela on 2 November, 1991, and non-intimation thereof to the Speaker, Lok Sabha.	Kumari Frida Topno	12.12.1991	H. M. 0 — 08	The Speaker, with the consent of the House, referred the matter to the Committee of Privileges for examination, investigation and report.

14. QUESTIONS

(i)	Starred Questions	
	(a) Number of Questions put down in the Question Lists for Oral answers	*449
	(b) Number of Questions Orally answered	88
(ii)	Short Notice Questions	
	(a) Number of Questions put down in the Short Notice Questions List	-Nil-
	(b) Number of Short Notice Questions Orally answered	-Nil-
(iii)	Unstarred Questions	
	(a) Number of Questions put down in Question Lists for Written answers	**4999
	(b) Number of Questions for which Written answers were laid including those put down for Oral answers but not reached for Oral answers.	5360

*Include 9 Starred Questions/transferred/postponed from one Ministry to another.

**Include 78 Unstarred Questions deleted/transferred from one Ministry to another.

(iv) Half-an-Hour Discussion arising out of Answers to Questions

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/ Departments	Time taken Hr. Mts.
1.	Changes in Credit-Policy of R.B.I.	Shri Sharad Dighe	29-11-91	Finance	0 — 47
2.	Singing of National Anthem and National Song	Shri Ram Naik	9-12-91	Human Resource Development	0 — 28

15. RESIGNATION BY MEMBER

Name of Member	State	Constituency	Date from which accepted by Speaker	Remarks
Shri Gangula Prathap Reddy	Andhra Pradesh	Nandyal	23.9.91	Announcement made in the House on 20.11.91.

16. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/ Section of Constitution/ Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
*1.	Approval of the Proclamation issued by the President on 11.10.1991 under article 356 of the Constitution in relation to the State of Meghalaya.	Art. 356	Shri M.M. Jacob	9.12.91 10.12.91	4 03	Home Affairs	Adopted
@2.	Disapproval of the Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1991 (Ordinance No. 8 of 1991).	Art. 123	Shri Chitta Basu	17.12.91 18.12.91 20.12.91	3 26	Company Affairs	Negatived

*Discussed together with the motion moved by Shri Lal Krishna Advani recommending revocation of President's Rule in Meghalaya which was later *withdrawn*.

@ Discussed together with the motion for consideration of the Monopolies and Restrictive Trade Practices (Amendment) Bill, 1991.

(ii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1.	Unemployment	Shri Tej Narayan Singh	23-8-1991 6-9-1991 (First Session) 29-11-1991	H M 0 49 (excluding 3 hours and 49 minutes taken during First Session)	Labour	Negated
2.	Steps for rooting out caste struggle	Dr. K.V.R. Chowdary	29-11-1991 13-12-1991	4 02.	Welfare	Discussion not concluded

17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under Rule	Name of Member who raised the discussion	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
					H M		
1.	Statement made by the Minister of Agriculture in the House on 29 November, 1991 regarding flood situation caused by the recent Cyclonic storm in the Bay of Bengal and relief measures undertaken by the Government.	193	Shri K. V. Thangka Balu	4.12.1991 5.12.1991	4 49	Agriculture	
2.	General deterioration in law and order situation in various parts of the country with reference to recent spurt in incidents of terrorism, secessionism and kidnappings.	193	Shri Indrajit Gupta	10.12.1991 11.12.1991 12.12.1991 13.12.1991	11 45	Home Affairs	
3.	Statement made by the Minister of Water Resources in the House on the 11th December, 1991 regarding Cauvery Water Dispute.	193	Shri V. Dhananjaya Kumar	13.12.1991	5 13	Water Resources	
4.	Present economic situation in the country with reference to the steep rise in prices of essential commodities in recent months, deficit financing, the foreign exchange crisis and the conditionalities sought to be imposed by the International Monetary Fund.	193	Shri Girdhari Lal Bhargava	16.12.1991 17.12.1991 18.12.1991	7 58	Finance	

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE
FOR SHORT
DURATION UNDER RULE 193
SUMMARY**

1. No. of notices received	225
2. No. of discussions admitted	19
3. No. of discussions held	4
4. No. of discussions remained Part-discussed	Nil
5. Total time taken	29 hours and 45 minutes

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements/Observations/References

Sl. No.	Subject	By whom	Date
1.	Announcement—regarding televising the proceedings of the House.	Speaker	28.11.1991
2.	Announcement—regarding functioning of Prime Minister, Shri P.V. Narasimha Rao, as the Leader of the House.	Speaker	6.12.1991
3.	Announcement—regarding setting up of a Parliamentary Committee to look into the functioning of the fertilizer industry.	Speaker	10.12.1991
4.	Announcement—regarding relinquishment of office by Secretary-General (Shri K.C. Rastogi) on retirement from service w.e.f. 31.12.1991 and his appointment as Honorary Officer of the House.	Speaker	20.12.1991
5.	Announcement—regarding carrying out the duties of Secretary-General by Shri C.K. Jain w.e.f. 1.1.1992.	Speaker	20.12.1991
	Valedictory reference on conclusion of the Second Session of Tenth Lok Sabha.	Sarvashri Lal Krishna Advani, P.R. Kumaramangalam and the Speaker.	20.12.1991.

19. STATEMENTS

(i) Statements Made/Laid by Ministers Under Rule 372

Sl. No.	Brief Subject	Name of Minister	Date	Time taken	
				H.	M.
1	2	3	4	5	
1.	Government business for the week commencing Monday, the 25th November, 1991.	Shri P.R. Kumaraman-galam	22.11.1991	0	01
2.	Recent deaths in Delhi due to the consumption of spurious drugs.	Shri M.M. Jacob	22.11.1991	0	08
3.	Situation arising out of recent communal violence at Varanasi.	Shri M.M. Jacob	22.11.1991	0	07
4.	Gold transactions.	Shri Manmohan Singh	22.11.1991	0	03
5.	Cauvery Water Dispute.	Shri Vidyacharan Shukla	25.11.1991	0	15
6.	Safe return of Mr. Liviu Radu, the Romanian diplomat, who was kidnapped on the 9th October, 1991.	Shri M.M. Jacob	26.11.1991	0	01
7.	Correction of the reply given on the 20th November, 1991 to Starred Question No. 6 by Shri Arvind Netam regarding allotment of plots in Rohini.	Shri M. Arunachalam	27.11.1991	0	01
*8.	Decision of the Government to extend the date for the operation of Foreign Exchange Remittances, India Development Bonds and Voluntary Deposits Schemes.	Shri Rameshwar Thakur	27.11.1991	0	06
9.	Flood situation caused by the recent cyclonic storm in the Bay of Bengal.	Shri Balram Jakhar	29.11.1991	0	08
10.	Government business for the week commencing the 2nd December, 1991.	Shri P.R. Kumaraman-galam	29.11.1991	0	02
11.	Minimum release price for Coffee.	Shri P. Chidambaram	29.11.1991	0	05
12.	Explosive device found on Air India flight 111 on the 1st December, 1991 at Delhi Airport.	Shri Madhavrao Scindia	2.12.1991	0	02

*Also laid on the Table a copy each of three notifications (Hindi and English versions) published in the Gazette of India dated the 27th November, 1991 on the subject.

1	2	3	4	5
13.	Situation arising out of earthquake in hills of Western Uttar Pradesh.	Shri Balram Jakhar	5.12.1991	0 11
14.	Restructuring of the governmental set-up in Delhi.	Shri S.B. Chavan	5.12.1991	0 10
15.	Government business for the week commencing the 9th December, 1991.	Shri Ghulam Nabi Azad	6.12.1991	0 01
16.	Accident involving train No. 3 Pathankot-Bajjnath Passenger between Jawanwala Shahr Harsar Dehri on Pathankot-Joginder Nagar narrow gauge section of Northern Railway on the 7th December, 1991.	Shri Mallikarjun	9.12.1991	0 09
17.	Cauvery Water Dispute.	Shri Vidyacharan Shukla	11.12.1991	0 08
18.	Government business for the week commencing the 16th December, 1991.	Shri P.R. Kumaraman-galam	13.12.1991	0 02
(a 19.	'The Times of India' Group of Newspapers.	Shri P.A. Sangma	13.12.1991	0 07
20.	Clarification of the reply given by the Minister of Home Affairs on the 13th December, 1991 to the Discussion under Rule 193 regarding general deterioration in Law and Order situation in various parts of the country with reference to recent spurt in incidents of terrorism, secessionism and Kidnapping.	Shri S.B. Chavan	16.12.1991	0 02
*21.	Management of the economic crisis.	Shri Manmohan Singh	16.12.1991	0 03

(a Members were permitted to ask clarificatory questions.

* Also laid on the Table a copy of the detailed statement (Hindi and English versions) on the subject.

1	2	3	4	5
22.	Correction of the reply given on the 5th September, 1991 to a supplementary by Shri Sharad Dighe on Starred Question No. 694 regarding implementation of Assam Accord; and the reasons for delay in correcting the reply.	Shri M.M. Jacob	16.12.1991	0 02
23.	Report scuffle on the 11th December, 1991 between a journalist and a police officer and the arrest of some Tibetan girls in front of Chinese Embassy in New Delhi on the 15th December, 1991.	Shri S.B. Chavan	17.12.1991	0 05
24.	Arrest of Shri Indrajit Gupta, M.P. and others at Chandigarh on the 16th December, 1991.	Shri S.B. Chavan	17.12.1991	0 25
£25.	The Commonwealth Summit in Harare, the G-15 Summit in Caracas and the visits of the Prime Ministers of Nepal and People's Republic of China.	Shri P.V. Narasimha Rao	20.12.1991	0 32
26.	Communal disturbances in Palghat in Kerala on the 13th-15th December, 1991.	Shri M.M. Jacob	20.12.1991	0 06
27.	Inclusion of the History of post-independent India in Academic Curriculum.	Shri Arjun Singh	20.12.1991	0 03
28.	Verification and evaluation of customs duty to a Multinational Company by the Government.	Shri Rameshwar Thakur	20.12.1991	0 04

£Members were permitted to ask clarificatory questions.

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Tenth Lok Sabha as on 30-1-1992

	Total number of matters raised	No. of replies sent to Members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to Members by the Ministers
First Session (9-7-91 to 18-9-91)	270	156	57.77
Second Session (20-11-91 to 20-12-91)	133	44	33.08

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time Taken	Percentage to the total time taken
	H M	
ADJOURNMENT MOTIONS	0 08	0.1
BILLS		
(a) Government Bills	*31 43	22.4
(b) Private Members' Bills	7 32	5.3
BUDGETS		
(a) General Budget	2 46	1.9
(b) Budget in respect of States under President's rule	6 55	4.9
CALLING ATTENTION NOTICES	1 10	0.8
DISCUSSIONS		
(a) Half-an-Hour Discussions (Rule 55)	1 15	0.9
(b) Short Duration Discussions (Rule 193)	29 45	21.0
MATTERS UNDER RULE 377	3 24	2.4
MOTIONS		
(a) Motions under rule 191 and 342	@	—
(b) Motions under rule 388	0 01	—
QUESTIONS	17 49	12.6
RESOLUTIONS		
(a) Statutory Resolutions	*@4 03	2.9
(b) Private Member's Resolutions	4 51	3.4
STATEMENTS (Rule 372)	3 09	2.2
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Questions of Privilege, Points of Order, Personal Explanations, etc.	27 09	19.2
	141 40	100.0

*Joint Discussion took place on a Statutory Resolution [vide Statement No. 16(i) Sl. No. 2] and Motion for consideration of connected Government Bill [vide Statement No. 3(i) Sl. No. 11]. Time taken on Joint Discussion has been shown under Government Bills.

@Joint Discussion took place on a Motion under rule 191 [vide Statement No. 8(i)] and a Statutory Resolution [vide Statement No. 16(i) Sl. No. 1]. Time taken on Joint Discussion has been shown under Statutory Resolutions.